

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy of order
dt. 1/1/02 issued to the
counsel for both side.

Pr 7/1/02
S.O.

MS
2/1/02

memo filed by the
petitioner counsel
seeking withdrawal of
the O.A.

Bench

MS
7/1/02

Free copy of order dt. 8/1/02
issued to the counsel for
both side.

Pr 9/1/02
S.O.

MS
9/1/02

03. 1.1.2002.

At request four weeks
time allowed to file show
Cause / Counter. Added to 7-2-2002.
Interim order to continue till
then.

V. K. Sharma
1/1

04. 8.1.02

In this case petitioner has filed a
Memo praying that he does not want
to pursue the matter and wants the
O.A. to be withdrawn.

Heard Mr. Faraz Ahmad, on behalf
of Shri B.K. Mohanty for the petitioner
and Shri S.B. Lina, A.S.C. for the
Respondents.

In view of Memo filed the O.A.
is disposed of for not being pressed.

V. K. Sharma
Vice-Chairman
8/1